

## Part III

Post Code	Post/ Pay Band + Grade Pay	No of Posts	Eligibility/experience
1.	<b>Financial Advisor</b>  <b>PB-4 (37400-67000) GP 8700/-</b>	01	<p>Officers from Indian Audit and Accounts Service/Indian Civil Accounts Service/Indian Railways Accounts Service/Indian Defence Accounts Service or other Central Accounts Group A Services, eligible to hold Director level posts in the Government of India;</p> <p style="text-align: center;">or</p> <p>Officers from Central or State Government/ Autonomous Bodies with finance background and experience: holding analogous or equivalent post on regular basis;</p> <p style="text-align: center;">or</p> <p>with five years regular service in the next lower grade of Pay Band -3 with grade pay of Rs.7600 or equivalent.</p>
2.	<b>Senior Finance and Accounts Officer</b>  <b>PB-2 (9300-34800) GP 5400</b>	01	<p>Officers from Central or State Governments/ Autonomous Bodies with finance background and experience:</p> <p>(i) holding analogous or equivalent posts on regular basis; or</p> <p>(ii) with at least two years regular service in the next lower grade of PB-2(Rs.9300-34800) with Grade pay of Rs.4800 or equivalent.</p> <p><b>Desirable:-</b></p> <p>Cash and Accounts training from ISTM and Master in Business Administration in Finance or equivalent.</p>
3.	<b>Finance and Accounts Officer</b>  <b>PB-2 (9300-34800) GP 4800</b>	02	<p>Officers from Central or State Governments/ Autonomous Bodies with finance background and experience:</p> <p>(i) holding analogous or equivalent posts on regular basis; or</p> <p>(ii) with at least six years regular service in the next lower grade of PB-2(Rs.9300-34800) with grade pay of Rs.4200 or equivalent.</p> <p><b>Desirable:-</b></p> <p>Cash and Accounts training from ISTM.</p>
4.	<b>Law Officer</b>	02	Officers from Central or State Governments/ Autonomous Bodies with Law background and

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	PB-3 (15600-39100) GP 5400/-		<p>experience in handling legal matters:</p> <p>Holding analogous posts in the cadre on regular basis;</p> <p style="text-align: center;">or</p> <p>holding the post of Junior Law Officer/Law Assistant in Govt. organisation with three years regular service in the pay band 2 with grade pay of Rs. 4600.</p> <p>And possessing Degree of Law from a recognised University or institution with three years' experience of handling legal matters/PFA matters or cases related to Food Laws.</p> <p><b>Desirable:-</b> Masters in Law from a recognised University or institution.</p> <p>If no suitable candidate is available on deputation, the post may be filled up on contract basis for which eligibility and other criteria are as under-</p> <p>(i) Law Graduate (First Division); (ii) Experience in drafting of legal cases/litigation for a minimum of one year;</p> <p>Lump-sum remuneration in the range of Rs. 50,000-60,000/- (negotiable) all inclusive shall be paid.</p> <p>Preference shall be given to the candidates passed out from National Law Schools and other renowned institutions.</p>